

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVT. OF INDIA**

(Constituted Under the Consumer Protection Act, 2019)

Telephone NO.24608711
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Website: <http://ncdrc.nic.in>

No.A-2/Listing/NCDRC/2021



Upphokta Nyay Bhawan
F Block
GPO Complex, INA
NEW DELHI-110 023

December 31ST, 2021

NOTICE

The Hon'ble President, National Consumer Disputes Redressal Commission (NCDRC), is pleased to take note of the sudden spurt and spike in the cases of COVID-19 (Omicron variant); the heavy footfall in the premises of the NCDRC and, thus, the need for strict adherence to the COVID Protocols.

2. Consequently, the Hon'ble President, NCDRC, is pleased to direct the Registry of the NCDRC to list lesser number of cases before the Hon'ble Benches of the NCDRC from 3rd January, 2022.

3. Accordingly, from 3rd January, 2022 onwards, only 15 cases will be listed before the Hon'ble Benches of the National Commission on each working day, for final hearing, along with some matters for directions, etc., except Hon'ble Bench No.1 where the number of cases listed may be more.

4. The Registry of the National Commission shall adjourn the cases which are scheduled for listing on a given day for final hearing, in excess of 15, before the Hon'ble Benches, by itself.

5. The list of such adjourned matters will be made available below the Regular Cause List on the website of the National Commission. The next date of hearing in such adjourned matters shall also be depicted just above the appearance column of each matter in the list of adjourned matters. Further, the next date of hearing in such matters will also be updated in the Case Monitoring System/Confonet.nic.in.

6. This issues for information of all the concerned with the approval of the Hon'ble President, National Commission.

BY ORDER

(S.HANUMANTHA RAO)

JOINT REGISTRAR

Copy to:-

- i) Sr. PPS to Hon'ble President, NCDRC - for information
- ii) PS (s) to Hon'ble Member (s), NCDRC- for information of the Hon'ble Member (s)
- iii) Assistant Registrar (s), Court Master (s)/ SO (s) of RP/FA/CC/Listing Sections, NCDRC
- iv) SO (IT) – for uploading the Notice on the website of the NCDRC.
- v) Notice Board